POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

OROSIL SMITHS INDIA LIMITED

Registered Office: 620, Hemkunt Chambers, 89, Nehru Place, Delhi - 110019

This Post Offer Public Announcement **("POPA")** is being issued by Corporate Professionals Capital Private Limited, **("Manager to the Offer")** on behalf of B. K. Narula HUF, Ms. Rita Narula, M/s. Sridhi Infra Private Limited and M/s. Sukarma Finance Limited (Hereinafter collectively referred to as "Acquirers") along with Mr. B. K. Narula, Ms. Sidhi Narula, Ms. Ridhi Narula and M/s. Xtrems Retails Limited (Formerly known as B. K. Overseas Limited) (Hereinafter collectively referred to as "PACs") to the Equity Shareholders of Orosil Smiths India Limited **("Target Company")** pursuant to SEBI order dated May 13, 2015 directing the Acquirers and PACs to come out with an open offer in terms of SEBI (SAST) Takeover Regulations, 1997 with Original Public Announcement date as June 10, 2009. This Announcement is in continuation of the Public Announcement dated July 06, 2015, corrigendum to the Public Announcement dated November 10, 2015 and the Letter of Offer **("LOO")** dated November 06, 2015. The terms used but not defined in this announcement shall have the same meaning assigned to them as in the PA and in the LOO.

Name of the Target Company	M/s. Orosil Smiths India Limited
Name of the Acquirers and PACs	B. K. Narula HUF, Ms. Rita Narula, M/s. Sridhi Infra Private Limited and M/s. Sukarma Finance Limited (Hereinafter referred to as "Acquirer") along with Mr. B. K. Narula, Ms. Sidhi Narula, Ms. Ridhi Narula and M/s. Xtrems Retails Limited (Formerly known as B. K. Overseas Limited) (Hereinafter referred to as "PAC")
Name of the Manager to the offer	Corporate Professionals Capital Private Limited
Name of the Registrar to the offer	Beetal Financial and Computer Services Private Limited
Offer details:	
1. Date of opening of the offer	November 13, 2015, Friday
2. Date of closure of offer	December 03, 2015, Thursday

Details of Acquisition:

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
1	Offer Price	Rs. 13.25* per share		Rs. 13.25* per share	
2	Shareholding of the Acquirer and PAC before acquisition	60,02,114 (72.64%) Equity Shares		60,02,114 (72.64%) Equity Shares	
3	Shares acquired by way of MOU or market purchases (No. & %)	NA		NA	
4	Shares acquired in the Open Offer	1,652,640 (20.00%) Equity Shares		263,825 (3.19%) Equity Shares	
5	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs. 79,528,011/-		Rs. 7,113,059/-	
6	Shares acquired after P.A. but before 7 working days prior to the closure date, if any	Nil		Nil	
7	Post offer shareholding of Acquirers (2+3+4+6)	7,654,754 (92.64%) Equity Shares		6,265,939 (75.83%) Equity Shares	
8	Pre & Post shareholding of public (No. & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	Number of shares:	2,261,086	608,446	2,261,086	1,997,261
	Percentage:	27.36%	7.36%	27.36%	24.17%
9.	Status of Escrow Account	Rs. 720,000 is lying is escrow account will be released to the Acquirer's account in pursuance to SEBI (SAST) Regulations, 1997			
10.	Status of investor complaints received, if any	N.A.			

(*) Shareholders holding shares on or before original PA date were also entitled to interest @10% p.a.

The Acquirers and PACs accept full responsibility for the information contained in this Post Offer Advertisement and are responsible for fulfillments of their obligations as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

MANAGER TO THE OFFER

Corporate Professionals
WHERE EXCELLENCE IS LAW

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SEBI Regn. No: INM000011435

Place: New Delhi
Date: December 22, 2015